(a) the classwise number of the Central Government servants who even after having been promoted to class III service from class IV service are still occupying the quarters meant for class IV Government servants;

(b) number of employees from U D.C. to Under Secretary, who even after their promotions retained their quarters for which they were eligible in their lower posts, and

(c) whether Government propose to allot to these persons quarters for which they are eligible according to the posts held by them; and if not, what are the reasons therefor?]

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई० के गुजराल) : (क) से (ग) विभिन्न श्रेणियो के कर्मचारियो को सामान्य पूल से वास का आवटन विभिन्न टाइपो के लिए निर्धारित वेतन-श्रृंखला के आधार पर किया जाता है न कि उन पदो के आधार पर जिन पर वे काम कर रहे होते है। सामान्यतया चतुर्थ श्रेणी कर्मचारी, जिनकी परिलब्धियां 175 रुपये से कम है, टाइप-1 के पात्र है तथा तृतीय श्रेणी के कर्मचारी टाइप 11 तथा टाइप 111 के पात्र है। विभिन्न पदो पर काम कर रहे कर्मचारियो मे, जो उच्च पदो पर अपनी पदोन्नति के बाद भी निचली टाइप के वासो मे है पृथक रूप से कोई साख्यकीय आकड़े नही रखे जाते। सामान्य पूल से वास का आवंटन उन टाइपो के लिए निर्धारित वेतन श्रृंखला के आधार पर विभिन्न टाइपो के लिए भिन्न भिन्न वर्गो के कर्मचारियो की पात्रता को दृष्टि मे रखते हुए किया जाता है। सभी सरकारी कर्मचारियो को अपने पात्र टाइपो के वास के लिए अपनी बारी की प्रतीक्षा करनी पडती है। जो सरकारी कर्मचारी अपने पात्र टाइप के वास की पेशकश को स्वीकार नही करते, उन्हे उनके दखल का निचली टाइप का वास रखने की अनुमति दी जा सकती है किन्तु उन्हे 6 मास तक ऐसे अस्वीकृत किए गए वास की लाइसेन्स फीस देनी पडती है।

टाइप I से IV के पात्र कर्मचारियो के मामले मे, राज्य सरकार अथवा केन्द्रीय सरकार के आधीन उन द्वारा की गई सम्पूर्ण सेवा का वरिष्ठता के उद्देश्य के लिए ध्यान रखा जाता है, और ऐसा करते हुए उस तारीख का विचार नही किया जाता, जबसे कि वे टाइप विशेष के लिए परिलब्धियां प्राप्त कर रहे हो।

†[THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K GUJRAL) (a) to (c) Allotment of accommodation from the general pool to various categories of employees is made on the basis of ranges prescribed for different types and not on the basis of posts they hold. Generally, Class IV emvloyees drawing emoluments below Rs. 175/- are entitled to type I and ClassIII emeployees to types II and III. No seprate statical data in regard to the number of employees holding different posts who continue to retain accommodation of lower types on their promotion to higher posts is maintained. Allotment of accommodation from the general pool is made keeping in view the entitlements of different categories of employees for different types on the basis of pay ranges prescribed for those types. All Government servants have to wait for their turn for allotment of accommodation of their entitled types. Those Government servants, who accept offers of accommodation of their entitled types, may be allowed to retain the lower types in their occupation but they are required to pay the licence fee for the accommodation sc refused, for a period of six months.

In the case of employees entitled to Types-I to IV, the entire service rendered by them under a State Government or the Central Government is taken into consideration for purposes of seniority, irrespective of the date from which they draw emoluments in respect of a particular type.]

सुधरी किस्म के आयातित बीजों का उपयोग

593. **डा० भाई महावीर :**
श्री ओम प्रकाश त्यागी :
श्री जगदीश प्रसाद माथुर :
श्री वी० के० सखलेचा :

क्या कृषि मन्त्री यह बताने की कृपा करेगे कि :

† [ ] English translation.

(क) क्या सरकार ने सुधरी किस्मो के बीजो का उपयोग करके कपास, सरसो, मूगफली और सोयाबीन के उत्पादन को बढाने की कोई योजना बनाई है;

(ख) यदि हा, तो उसकी मुख्य-मुख्य बाते क्या है, और

(ग) क्या गेहूँ और ज्वार के बीजो की सुधरी किस्मो के प्रयोग द्वारा अनाजो के उत्पादन को बढाने की भी ऐसी कोई योजना है ?

†[USE OF IMPORTED HIGH BREED SEEDS

593 DR BHAI MAHAVIR :
SHRI OM PRAKASH TYAGI :
SHRI JAGDISH PRASAD MATHUR :
SHRI VIRENDRA KUMAR SAKHALECHA :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have prepared any scheme to increase the production of cotton, mustard, ground-nut and Soya-bean by using improved variet es of seeds;

(b) if so, what are the main features thereof, and

(c) whether there is also a similar scheme to boost up the production of food grains by the usings imp oved varieties of the seeds of wheat and millet?]

कृषि मन्त्रालय में उपमन्त्री (श्री जगन्नाथ पहाड़िया) : (क) जी हाँ ।

(ख) योजनाओ की मुख्य बातो मे उन्नत बीजो का उत्पादन तथा पैकेज प्रणालियो का अपनाना है, जिसमे उन्नत बीजो, उर्वरको, वनस्पति रक्षण उपायो आदि का प्रयोग सम्मिलित है ।

(ग) जी हां ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) Yes, Sir.

(b) The main features of the schemes are production of improved seeds and adoption of 'Package of Practices' which includes use of improved seeds, fertilisers, plant protection measures etc.

(c) Yes, Sir.]

IMPORT OF TRACTORS

594. DR. BHAI MAHAVIR: Will the Minister of AGRICULTURE be pleased to state:

(a) the date on which the Central Cabinet gave the clearance for the import of 20,000 tractors during the year 1972; and

(b) the number of tractors imported so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA): (a) The Cabinet gave clearance for the import of 20,000 tractors in question on 10th December, 1971.

(b) No tractors have been imported so far

CENTRAL AID FOR SCHOLARSHIPS TO SCHEDULED CASTES AND SCHEDULED TRIBES

595. SHRI M. K MOHTA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the year-wise amount of financial aid given to the various States, (State-wise) during the last three years for giving scholarships and book grants to high school students belonging to the Scheduled Castes and Scheduled Tribes and backward classes; and

(b) whether Government propose to increase the amount of scholarship to the students belonging to these classes where the amount of scholarship paid by the State

† [ ] English translation.